HIGH COURT OF DELHI: NEW DELHI (Establishment-II Branch)

No. 285/Estt.II/CC-3/DHC Dated: 21.03.2024

CIRCULAR

It is hereby circulated for information of all female staff working in this Court that an Awareness/Education Programme is being conducted to educate all the female staff working in this Court about the provisions of "The Sexual Harassment Of Women At Workplace (Prevention, Prohibition And Redressal) Act, 2013" as per the schedule given below:-

Date, Time and Venue	For
Date: 28.03.2024 (Thursday) Time: 4:30 pm to 5:30 pm Venue: Auditorium, S Block 6th Floor, Delhi High Court	Judicial Assistant, Judicial Translator, Personal Assistant, Assistant Librarian, Junior Judicial Assistant, Restorer, Library Attendant, Photocopy Machine Operator Grade-II, Court Attendant, Room Attendant, Security Attendant, Junior Judicial Assistant (Technical), Canteen Attendant and all the female staff working in this Court on deputation basis and diverted capacity
Date: 05.04.2024 (Friday) Time: 4:30 pm to 5:30 pm Venue: Auditorium, S Block 6th Floor, Delhi High Court	All the female contractual staff working in this Court
Date: 06.04.2024 (Saturday) Time: 4:30 pm to 5:30 pm Venue: Auditorium, S Block 6th Floor, Delhi High Court	Registrar, Joint Registrar, Joint Registrar (Judl.), Deputy Registrar, Assistant Registrar, Admn. Officer (Judl.), Court Master, Private Secretary, Senior Judicial Assistant, Reader, Court Officer, Senior Judicial Translator, Senior Personal Assistant, Senior Assistant Librarian, All female Doctors/ medical staff working in DHC Medical & Health Centre

All the female staff is requested to attend the Awareness/Education Programme as per the schedule given above.

> Sd/-(KRISHAN KUMAR SHARMA) REGISTRAR (Estt. II & Trg.)

Endst. No. 6536-45/E-II/CC-3/DHC

Date: 21.03.2024

Copy forwarded for information and with the request to kindly bring the contents of above circular to the knowledge of female officials and female contractual staff working under their supervision, to:-

- Registrar-cum-Secretary to Hon'ble the Acting Chief Justice. 1.
- All Registrars/O.S.Ds./Co-ordinator, DIAC. 2.
- Joint Registrar (Registrar General Secretariat). 3.
- All Joint Registrars/Joint Registrars (Judl.)/ Deputy Registrars/Assistant Registrars/Dy. Controller of Accounts/ Admn. Officer (Judl.)/Court Masters/Librarian.
- Private Secretaries to Hon'ble Judges. 5.
- CMO-In Charge (DHC Medical & Health Centre).
- All female staff working on deputation basis/diverted capacity.
- PA to Registrar (IT) with a request to get the above Circular uploaded on the intranet of this 8. Court.
- Notice Board.
- 10. Guard file.

Sirected Circular please be

Updateded.

(BHAWANA PANT)

JOINT REGISTRAR

Estt. II (C.C. & Trg.)

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(21/03/2025)